

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: APRIL 09, 2021

No. 787 /Admin. (Services)/2021

Sushri **Jyotsna Mani Yaduvanshi**, Civil Judge (Junior Division), Agra is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Agra vice Smt. Rumana Ahmad.

No. 788 /Admin. (Services)/2021

Smt. **Rumana Ahmad**, Judicial Magistrate, First Class, Agra to be 1st Judicial Magistrate, First Class, Agra vice Sushri Shobha Bhati.

No. 789 /Admin. (Services)/2021

Sushri **Shobha Bhati**, Judicial Magistrate, First Class, Agra to be Civil Judge (Junior Division), Agra.

No. 790 /Admin. (Services)/2021

Sushri **Shivani**, Additional Civil Judge (Junior Division), Agra to be Additional Civil Judge (Junior Division), Rampur.

No. 791 /Admin. (Services)/2021

Sri **Mayank Singh**, Additional Civil Judge (Junior Division), Rampur to be Civil Judge, Junior Division (Fast Track Court), Rampur for trying cases of crime against women vice Sushri Indira Danu.

No. 792 /Admin. (Services)/2021

Sushri **Indira Danu**, Civil Judge, Junior Division (Fast Track Court), Rampur to be Additional Civil Judge (Junior Division), Rampur.

No. 793 /Admin. (Services)/2021

Sushri **Utkarsha Bartwal**, Additional Civil Judge (Junior Division), Aligarh is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Aligarh in the vacant court.

No. 794 /Admin. (Services)/2021

Sri **Nitin Kumar Rathi**, Additional Civil Judge (Junior Division), Aligarh to be Civil Judge (Junior Division) (Hawali), Aligarh vice Sushri Aamey Bhashini.

No. 795 /Admin. (Services)/2021

Sushri **Ameey Bhashini**, Civil Judge (Junior Division) (Hawali), Aligarh to be Civil Judge (Junior Division), Fatehpur vice Sri Rajat Kumar Yadav.

No. 796 /Admin. (Services)/2021

Sri **Rajat Kumar Yadav**, Civil Judge (Junior Division), Fatehpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Fatehpur vice Sri Rohit Shahi.

No. 797 /Admin. (Services)/2021

Sri **Rohit Shahi**, Judicial Magistrate, First Class, Fatehpur to be Additional Civil Judge (Junior Division), Fatehpur.

No. 798 /Admin. (Services)/2021

Sri **Ratn Shekhar Nirmal**, Additional Civil Judge (Junior Division), Fatehpur to be Civil Judge, Junior Division (Fast Track Court), Fatehpur against the Fast Track Court created under the scheme of 14th Finance Commission vice Sri Vishal Sharma.

No. 799 /Admin. (Services)/2021

Sri **Vishal Sharma**, Civil Judge, Junior Division (Fast Track Court), Fatehpur to be Civil Judge, Junior Division (Fast Track Court), Fatehpur for trying cases of crime against women vice Sri Abhishek Kumar.

No. 800 /Admin. (Services)/2021

Sri **Abhishek Kumar**, Civil Judge, Junior Division (Fast Track Court), Fatehpur to be Additional Civil Judge (Junior Division), Fatehpur.

No. 801 /Admin. (Services)/2021

Sushri **Abha**, Additional Civil Judge (Junior Division), Allahabad to be Civil Judge, Junior Division (Fast Track Court), Allahabad against the Fast Track Court created under the scheme of 14th Finance Commission vice Sri Anand Kumar.

No. 802 /Admin. (Services)/2021

Sri **Anand Kumar**, Civil Judge, Junior Division (Fast Track Court), Allahabad to be Additional Civil Judge (Junior Division), Allahabad.

No. 803 /Admin. (Services)/2021

Sri **Shrikant Gaurav**, Additional Civil Judge (Junior Division), Allahabad to be Civil Judge (Junior Division) (East), Allahabad vice Sushri Swaraangi Shukla.

No. 804 /Admin. (Services)/2021

Sushri **Swaraangi Shukla**, Civil Judge (Junior Division) (East), Allahabad to be Civil Judge (Junior Division) (West), Allahabad.

No. 805 /Admin. (Services)/2021

Sushri **Akagrata Singh**, Additional Civil Judge (Junior Division), Allahabad is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Allahabad vice Sri Amit Kumar Verma.

No. 806 /Admin. (Services)/2021

Sri **Amit Kumar Verma**, Judicial Magistrate, First Class, Allahabad to be Judicial Magistrate, First Class, Allahabad vice Sri Amit Kumar Singh.

No. 807 /Admin. (Services)/2021

Sri **Amit Kumar Singh**, Judicial Magistrate, First Class, Allahabad to be Judicial Magistrate, First Class, Allahabad vice Sri Shivarth Khare.

No. 808 /Admin. (Services)/2021

Sri **Shivarth Khare**, Judicial Magistrate, First Class, Allahabad to be 1st Judicial Magistrate, First Class, Allahabad.

No. 809 /Admin. (Services)/2021

Sri **Abhishek Kumar**, Additional Civil Judge (Junior Division), Allahabad to be Civil Judge, Junior Division (Fast Track Court), Allahabad for trying cases of crime against women vice Sushri Anjalika Priyadarshini.

No. 810 /Admin. (Services)/2021

Sushri **Anjalika Priyadarshini**, Civil Judge, Junior Division (Fast Track Court), Allahabad to be Additional Civil Judge (Junior Division), Allahabad.

No. 811 /Admin. (Services)/2021

Sushri **Kamakshi Sagar**, Additional Civil Judge (Junior Division), Amabedkar Nagar at Akbarpur to be Civil Judge, Junior Division (Fast Track Court), Amabedkar Nagar at Akbarpur for trying cases of crime against women vice Sri Ashok Kumar.

No. 812 /Admin. (Services)/2021

Sri **Ashok Kumar**, Civil Judge, Junior Division (Fast Track Court), Amabedkar Nagar at Akbarpur to be Civil Judge, Junior Division (Fast Track Court), Amabedkar Nagar at Akbarpur against the Fast Track Court created under the scheme of 14th Finance Commission vice Sri Ajay Kumar Mishra.

No. 813 /Admin. (Services)/2021

Sri **Ajay Kumar Mishra**, Civil Judge, Junior Division (Fast Track Court), Ambedkar Nagar at Akbarpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Ambedkar Nagar at Akbarpur vice Sri Virat Mani Tripathi.

No. 814 /Admin. (Services)/2021

Sri **Virat Mani Tripathi**, Judicial Magistrate, First Class, Ambedkar Nagar at Akbarpur to be Civil Judge (Junior Division), Ambedkar Nagar at Akbarpur.

No. 815 /Admin. (Services)/2021

Sushri **Alka Singh**, Additional Civil Judge (Junior Division), Ambedkar Nagar at Akbarpur to be Additional Civil Judge (Junior Division), Mathura.

No. 816 /Admin. (Services)/2021

Sri **Manish Kumar Singh**, Additional Civil Judge (Junior Division), Mathura is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Mathura vice Sushri Archana Singh.

No. 817 /Admin. (Services)/2021

Sushri **Archana Singh**, Judicial Magistrate, First Class, Mathura to be Civil Judge (Junior Division), Mathura.

No. 818 /Admin. (Services)/2021

Sri **Vibhav Chandra**, Additional Civil Judge (Junior Division), Hasanpur (Amroha) to be Civil Judge (Junior Division), Hasanpur (Amroha).

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Hasanpur (Amroha).

No. 819 /Admin. (Services)/2021

Sushri **Nimisha Gupta**, Civil Judge, Junior Division (Fast Track Court), Auraiya to be Civil Judge (Junior Division), Jewar (Gautam Buddh Nagar).

No. 820 /Admin. (Services)/2021

Smt. **Anshika Lal**, Additional Civil Judge (Junior Division), Azamgarh is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Moradabad vice Sushri Shubhangi Gupta.

No. 821 /Admin. (Services)/2021

Sushri **Shubhangi Gupta**, Judicial Magistrate, First Class, Moradabad to be Additional Civil Judge (Junior Division), Moradabad.

No. 822 /Admin. (Services)/2021

Sri **Vijay Prakash**, Additional Civil Judge (Junior Division), Moradabad to be Civil Judge, Junior Division (Fast Track Court), Moradabad against the Fast Track Court created under the scheme of 14th Finance Commission vice Sri Priyanshu Shailat.

No. 823 /Admin. (Services)/2021

Sri **Priyanshu Shailat**, Civil Judge, Junior Division (Fast Track Court), Moradabad to be Civil Judge, Junior Division (Fast Track Court), Moradabad for trying cases of crime against women vice Sushri Vasu Chaudhary.

No. 824 /Admin. (Services)/2021

Sushri **Vasu Chaudhary**, Civil Judge, Junior Division (Fast Track Court), Moradabad to be Additional Civil Judge (Junior Division), Moradabad.

No. 825 /Admin. (Services)/2021

Sri **Ankit Sinha**, Additional Civil Judge (Junior Division), Azamgarh to be Civil Judge, Junior Division (Fast Track Court), Azamgarh for trying cases of crime against women vice Sri Shiv Shakti Harsh Vardhan.

No. 826 /Admin. (Services)/2021

Sri **Shiv Shakti Harsh Vardhan**, Civil Judge, Junior Division (Fast Track Court), Azamgarh to be Civil Judge, Junior Division (Fast Track Court), Azamgarh against the Fast Track Court created under the scheme of 14th Finance Commission vice Sushri Nikita Gour.

No. 827 /Admin. (Services)/2021

Sushri **Nikita Gour**, Civil Judge, Junior Division (Fast Track Court), Azamgarh to be Additional Civil Judge (Junior Division), Azamgarh.

No. 828 /Admin. (Services)/2021

Sushri **Shailja Mishra**, Additional Civil Judge (Junior Division), Azamgarh to be Civil Judge (Junior Division) (City), Azamgarh.

No. 829 /Admin. (Services)/2021

Sri **Vishnu Shankar Pandey**, Additional Civil Judge (Junior Division), Azamgarh is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Azamgarh.

No. 830 /Admin. (Services)/2021

Sri **Anupam Kushwaha**, Additional Civil Judge (Junior Division), Azamgarh to be Civil Judge (Junior Division), Azamgarh.

No. 831 /Admin. (Services)/2021

Sushri **Preeti Yadav**, Additional Civil Judge (Junior Division), Azamgarh to be Additional Civil Judge (Junior Division), Fatehpur.

No. 832 /Admin. (Services)/2021

Sri **Dharmendra Kumar Yadav**, Additional Civil Judge (Junior Division), Bahraich to be Civil Judge (Junior Division), Kaiserganj sitting at Bahraich vice Sri Aviral Singh.

No. 833 /Admin. (Services)/2021

Sri **Aviral Singh**, Civil Judge (Junior Division), Kaiserganj sitting at Bahraich is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Bahraich vice Sri Purushottam Awasthi.

No. 834 /Admin. (Services)/2021

Sri **Purushottam Awasthi**, Judicial Magistrate, First Class, Bahraich to be Civil Judge (Junior Division), Bahraich.

No. 835 /Admin. (Services)/2021

Sri **Ankush Srivastava**, Additional Civil Judge (Junior Division), Bahraich to be Civil Judge, Junior Division (Fast Track Court), Bahraich against the Fast Track Court created under the scheme of 14th Finance Commission vice Sri Udyan Kumar Gautam.

No. 836 /Admin. (Services)/2021

Sri **Udyan Kumar Gautam**, Civil Judge, Junior Division (Fast Track Court), Bahraich to be Civil Judge, Junior Division (Fast Track Court), Bahraich for trying cases of crime against women vice Sri Anand Gupta.

No. 837 /Admin. (Services)/2021

Sri **Anand Gupta**, Civil Judge, Junior Division (Fast Track Court), Bahraich to be Additional Civil Judge (Junior Division), Bahraich.

No. 838 /Admin. (Services)/2021

Sri **Avinash Kumar Mishra**, Additional Civil Judge (Junior Division), Ballia to be Civil Judge (Junior Division) (East), Ballia.

No. 839 /Admin. (Services)/2021

Sri **Rahul Anand**, Additional Civil Judge (Junior Division), Ballia is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as 1st Judicial Magistrate, First Class, Ballia.

No. 840 /Admin. (Services)/2021

Sushri **Shashi Kiran**, Additional Civil Judge (Junior Division), Ballia to be Civil Judge, Junior Division (Fast Track Court), Ballia against the Fast Track Court created under the scheme of 14th Finance Commission vice Sri Arun Kumar Gupta.

No. 841 /Admin. (Services)/2021

Sri **Arun Kumar Gupta**, Civil Judge, Junior Division (Fast Track Court), Ballia to be Civil Judge (Junior Division) (West), Ballia.

No. 842 /Admin. (Services)/2021

Sri **Rajeev Ranjan Mishra**, Additional Civil Judge (Junior Division), Ballia is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Ballia.

No. 843 /Admin. (Services)/2021

Sushri **Shashi Gautam**, Additional Civil Judge (Junior Division), Balrampur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Balrampur vice Sushri Manjula Mishra.

No. 844 /Admin. (Services)/2021

Sushri **Manjula Mishra**, Judicial Magistrate, First Class, Balrampur to be Additional Civil Judge (Junior Division), Balrampur.

No. 845 /Admin. (Services)/2021

Sushri **Yashaswi Singh**, Additional Civil Judge (Junior Division), Balrampur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Balrampur vice Sushri Shikha Singh.

No. 846 /Admin. (Services)/2021

Sushri **Shikha Singh**, Judicial Magistrate, First Class, Balrampur to be Additional Civil Judge (Junior Division), Unnao.

No. 847 /Admin. (Services)/2021

Sushri **Anujaya Krishna**, Additional Civil Judge (Junior Division), Barabanki to be Civil Judge (Junior Division), Ram Sanehi Ghat sitting at Barabanki vice Sri Khan Zishan Masood.

No. 848 /Admin. (Services)/2021

Sri **Khan Zishan Masood**, Civil Judge (Junior Division), Ram Sanehi Ghat sitting at Barabanki to be Civil Judge (Junior Division), Barabanki.

No. 849 /Admin. (Services)/2021

Sri **Siddharth Chaturvedi**, Additional Civil Judge (Junior Division), Barabanki is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Barabanki.

No. 850 /Admin. (Services)/2021

Sri **Ankit Kumar**, Additional Civil Judge (Junior Division), Aonla (Bareilly) to be Civil Judge (Junior Division), Aonla (Bareilly).

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Aonla (Bareilly).

No. 851 /Admin. (Services)/2021

Sushri **Diksha Agarwal**, Additional Civil Judge (Junior Division), Basti to be Civil Judge (Junior Division), Khalilabad sitting at Basti vice Sri Atul Kumar Nayak.

No. 852 /Admin. (Services)/2021

Sri **Atul Kumar Nayak**, Civil Judge (Junior Division), Khalilabad sitting at Basti to be Civil Judge (Junior Division), Basti.

No. 853 /Admin. (Services)/2021

Sri **Pankaj Kumar Pandey**, Additional Civil Judge (Junior Division), Basti is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Basti vice Sri Vivek Chaudhary.

No. 854 /Admin. (Services)/2021

Sri **Vivek Chaudhary**, Judicial Magistrate, First Class, Basti to be 1st Judicial Magistrate, First Class, Basti.

No. 855 /Admin. (Services)/2021

Sri **Amit Kumar Yadav**, Additional Civil Judge (Junior Division), Basti to be Additional Civil Judge (Junior Division), Mau.

No. 856 /Admin. (Services)/2021

Smt. **Alka Nehal**, Additional Civil Judge (Junior Division), Mau is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Mau.

No. 857 /Admin. (Services)/2021

Sri **Amit Mani Tripathi**, Additional Civil Judge (Junior Division), Mau to be Civil Judge (Junior Division), Mohammadabad Gohna sitting at Mau vice Sri Vakeel.

No. 858 /Admin. (Services)/2021

Sri **Vakeel**, Civil Judge (Junior Division), Mohammadabad Gohna sitting at Mau to be Civil Judge (Junior Division), Mau vice Sri Nyaydhish Pankaj.

No. 859 /Admin. (Services)/2021

Sri **Nyaydhish Pankaj**, Civil Judge (Junior Division), Mau to be 1st Civil Judge (Junior Division), Bulandshahar vice Sushri Megha Aggarwal.

No. 860 /Admin. (Services)/2021

Sushri **Megha Aggarwal**, 1st Civil Judge (Junior Division), Bulandshahar is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Bulandshahar vice Smt. Deepti Singh.

No. 861 /Admin. (Services)/2021

Smt. **Deepti Singh**, Judicial Magistrate, First Class, Bulandshahar to be 2nd Civil Judge (Junior Division), Bulandshahar vice Smt. Rashi Tomar.

No. 862 /Admin. (Services)/2021

Smt. **Rashi Tomar**, 2nd Civil Judge (Junior Division), Bulandshahar to be Additional Civil Judge (Junior Division), Bulandshahar.

No. 863 /Admin. (Services)/2021

Sushri **Deepti Suman**, Additional Civil Judge (Junior Division), Bhadohi at Gyanpur to be Civil Judge, Junior Division (Fast Track Court), Bhadohi at Gyanpur against the Fast Track Court created under the scheme of 14th Finance Commission vice Sri Pawan Kumar Chaurasiya.

No. 864 /Admin. (Services)/2021

Sri **Pawan Kumar Chaurasiya**, Civil Judge, Junior Division (Fast Track Court), Bhadohi at Gyanpur to be Civil Judge (Junior Division), Bhadohi at Gyanpur.

No. 865 /Admin. (Services)/2021

Sushri **Ami Singh**, Additional Civil Judge (Junior Division), Bhadohi at Gyanpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as 1st Judicial Magistrate, First Class, Bhadohi at Gyanpur.

No. 866 /Admin. (Services)/2021

Sushri **Richa Kesarwani**, Additional Civil Judge (Junior Division), Bhadohi at Gyanpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Bhadohi at Gyanpur vice Sushri Saumya Pandey.

No. 867 /Admin. (Services)/2021

Sushri **Saumya Pandey**, Judicial Magistrate, First Class, Bhadohi at Gyanpur to be Additional Civil Judge (Junior Division), Bhadohi at Gyanpur.

No. 868 /Admin. (Services)/2021

Sushri **Indu Rani**, Additional Civil Judge (Junior Division), Bijnor to be Civil Judge (Junior Division), Bijnor.

No. 869 /Admin. (Services)/2021

Sushri **Pooja Sharma**, Additional Civil Judge (Junior Division), Bijnor to be Civil Judge, Junior Division (Fast Track Court), Bijnor against the Fast Track Court created under the scheme of 14th Finance Commission vice Smt. Meenakshi.

No. 870 /Admin. (Services)/2021

Smt. **Meenakshi**, Civil Judge, Junior Division (Fast Track Court), Bijnor to be Civil Judge, Junior Division (Fast Track Court), Bijnor for trying cases of crime against women vice Sushri Annapurna.

No. 871 /Admin. (Services)/2021

Sushri **Annapurna**, Civil Judge, Junior Division (Fast Track Court), Bijnor to be Additional Civil Judge (Junior Division), Bijnor.

No. 872 /Admin. (Services)/2021

Sri **Akhil Kumar Nijhawan**, Additional Civil Judge (Junior Division), Nazibabad (Bijnor) to be Civil Judge (Junior Division), Nazibabad (Bijnor).

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Nazibabad (Bijnor).

No. 873 /Admin. (Services)/2021

Sushri **Shubhi Agrawal**, Additional Civil Judge (Junior Division), Bulandshahar to be Additional Civil Judge (Junior Division), Pilibhit.

No. 874 /Admin. (Services)/2021

Smt. **Surekha**, Nyayadhikari, Gram Nyayalaya, Dibai (Bulandshahar) to be Civil Judge (Junior Division), Lalitpur vice Sushri Pragya Singh.

No. 875 /Admin. (Services)/2021

Sushri **Pragya Singh**, Civil Judge (Junior Division), Lalitpur to be Additional Civil Judge (Junior Division), Lalitpur.

No. 876 /Admin. (Services)/2021

Sri **Shamveel Rizwan**, Additional Civil Judge (Junior Division), Chandauli to be Additional Civil Judge (Junior Division), Sultanpur.

No. 877 /Admin. (Services)/2021

Sri **Siddharth Verma**, Additional Civil Judge (Junior Division), Sultanpur to be Civil Judge (Junior Division) (North), Sultanpur vice Sri Deepankar Yadav.

No. 878 /Admin. (Services)/2021

Sri **Deepankar Yadav**, Civil Judge (Junior Division) (North), Sultanpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Sultanpur vice Sushri Ashalika Pandey.

No. 879 /Admin. (Services)/2021

Sushri **Ashalika Pandey**, Judicial Magistrate, First Class, Sultanpur to be Civil Judge (Junior Division) (South), Sultanpur.

No. 880 /Admin. (Services)/2021

Sushri **Sanghmitra**, Judicial Magistrate, First Class, Chitrakoot to be Civil Judge, Junior Division (Fast Track Court), Chitrakoot for trying cases of crime against women vice Sri Gyanendra Pratap Singh.

No. 881 /Admin. (Services)/2021

Sri **Gyanendra Pratap Singh**, Civil Judge, Junior Division (Fast Track Court), Chitrakoot is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Chitrakoot vice Sushri Sanghmitra.

No. 882 /Admin. (Services)/2021

Sushri **Swarnmala Singh**, Additional Civil Judge (Junior Division), Deoria to be Civil Judge (Junior Division), Deoria.

No. 883 /Admin. (Services)/2021

Sushri **Priya Kumari Rai**, Additional Civil Judge (Junior Division), Deoria is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Deoria.

No. 884 /Admin. (Services)/2021

Sri **Ravi Kumar**, Additional Civil Judge (Junior Division), Etah is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Etah vice Sri Ankit Kumar Vihan.

No. 885 /Admin. (Services)/2021

Sri **Ankit Kumar Vihan**, Judicial Magistrate, First Class, Etah to be Civil Judge (Junior Division), Etah vice Sushri Akansha Bansal.

No. 886 /Admin. (Services)/2021

Sushri **Akansha Bansal**, Civil Judge (Junior Division), Etah to be Civil Judge (Junior Division), Khurja (Bulandshahar).

No. 887 /Admin. (Services)/2021

Sushri **Divya Chandra**, Additional Civil Judge (Junior Division), Etawah to be Civil Judge, Junior Division (Fast Track Court), Etawah against the Fast Track Court created under the scheme of 14th Finance Commission vice Sri Prashant Kumar Singh.

No. 888 /Admin. (Services)/2021

Sri **Prashant Kumar Singh**, Civil Judge, Junior Division (Fast Track Court), Etawah to be Additional Civil Judge (Junior Division), Etawah.

No. 889 /Admin. (Services)/2021

Sushri **Tusharika Singh**, Additional Civil Judge (Junior Division), Etawah is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Etawah vice Sri Satish Kumar.

No. 890 /Admin. (Services)/2021

Sri **Satish Kumar**, Judicial Magistrate, First Class, Etawah to be Additional Civil Judge (Junior Division), Etawah.

No. 891 /Admin. (Services)/2021

Sri **Navaid Muzaffar**, Additional Civil Judge (Junior Division), Etawah is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Etawah vice Sushri Garima Singh.

No. 892 /Admin. (Services)/2021

Sushri **Garima Singh**, Judicial Magistrate, First Class, Etawah to be Civil Judge (Junior Division), Etawah.

No. 893 /Admin. (Services)/2021

Sri **Mayuresh Srivastava**, Additional Civil Judge (Junior Division), Faizabad to be Civil Judge (Junior Division), Faizabad.

No. 894 /Admin. (Services)/2021

Sri **Saksham Dwivedi**, Additional Civil Judge (Junior Division), Faizabad is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as 1st Judicial Magistrate, First Class, Faizabad.

No. 895 /Admin. (Services)/2021

Sushri **Tarunima Pandey**, Additional Civil Judge (Junior Division), Faizabad to be Civil Judge (Junior Division) (Hawali), Faizabad.

No. 896 /Admin. (Services)/2021

Sushri **Bhavya Srivastava**, Additional Civil Judge (Junior Division), Pratapgarh is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Faizabad.

No. 897 /Admin. (Services)/2021

Sushri **Jyotsna Rai**, Additional Civil Judge (Junior Division), Faizabad is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Faizabad.

No. 898 /Admin. (Services)/2021

Sushri **Charu Singh**, Additional Civil Judge (Junior Division), Shikohabad (Firozabad) to be Civil Judge (Junior Division), Shikohabad (Firozabad).

No. 899 /Admin. (Services)/2021

Sri **Shivji Yadav**, Additional Civil Judge (Junior Division), Mohammadabad (Ghazipur) to be Civil Judge (Junior Division), Mohammadabad (Ghazipur).

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mohammadabad (Ghazipur).

No. 900 /Admin. (Services)/2021

Sri **Rahul Jaiswal**, Additional Civil Judge (Junior Division), Saidpur (Ghazipur) to be Civil Judge (Junior Division), Saidpur (Ghazipur).

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Saidpur (Ghazipur).

No. 901 /Admin. (Services)/2021

Sushri **Shaleen Mishra**, Additional Civil Judge (Junior Division), Gonda is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Gonda vice Sri Swapnil Pandey.

No. 902 /Admin. (Services)/2021

Sri **Swapnil Pandey**, Judicial Magistrate, First Class, Gonda to be 1st Judicial Magistrate, First Class, Gonda.

No. 903 /Admin. (Services)/2021

Sushri **Sangeeta Gautam**, Additional Civil Judge (Junior Division), Gonda to be Civil Judge, Junior Division (Fast Track Court), Agra for trying cases of crime against women vice Sushri Madhuri Yadav.

No. 904 /Admin. (Services)/2021

Sushri **Madhuri Yadav**, Civil Judge, Junior Division (Fast Track Court), Agra to be Additional Civil Judge (Junior Division), Agra.

No. 905 /Admin. (Services)/2021

Sri **Rahul Anand**, Additional Civil Judge (Junior Division), Gorakhpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Gorakhpur.

No. 906 /Admin. (Services)/2021

Sushri **Avantika Tripathi**, Judicial Magistrate, First Class, Gorakhpur to be Additional Civil Judge (Junior Division), Gorakhpur.

No. 907 /Admin. (Services)/2021

Sri **Ashwani Kumar**, Additional Civil Judge (Junior Division), Gorakhpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Gorakhpur.

No. 908 /Admin. (Services)/2021

Sushri **Rohini Upadhyay**, Judicial Magistrate, First Class, Gorakhpur to be Additional Civil Judge (Junior Division), Gorakhpur.

No. 909 /Admin. (Services)/2021

Sri **Prateek Tripathi**, Additional Civil Judge (Junior Division), Gorakhpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as 1st Judicial Magistrate, First Class, Gorakhpur vice Sushri Kavita Kumari.

No. 910 /Admin. (Services)/2021

Sushri **Kavita Kumari**, Judicial Magistrate, First Class, Gorakhpur to be Civil Judge (Junior Division), Gorakhpur.

No. 911 /Admin. (Services)/2021

Sushri **Harshita**, Additional Civil Judge (Junior Division), Hamirpur to be Civil Judge, Junior Division (Fast Track Court), Hamirpur against the Fast Track Court created under the scheme of 14th Finance Commission vice Sushri Kirti Singh.

No. 912 /Admin. (Services)/2021

Sushri **Kirti Singh**, Civil Judge, Junior Division (Fast Track Court), Hamirpur to be Additional Civil Judge (Junior Division), Hamirpur.

No. 913 /Admin. (Services)/2021

Smt. **Vaishali Singh**, Additional Civil Judge (Junior Division), Hardoi to be Civil Judge, Junior Division (Fast Track Court), Hardoi for trying cases of crime against women vice Km. Sweta.

No. 914 /Admin. (Services)/2021

Km. **Sweta**, Civil Judge, Junior Division (Fast Track Court), Hardoi to be Civil Judge, Junior Division (Fast Track Court), Hardoi against the Fast Track Court created under the scheme of 14th Finance Commission vice Sri Vinod Kumar Yadav.

No. 915 /Admin. (Services)/2021

Sri **Vinod Kumar Yadav**, Civil Judge, Junior Division (Fast Track Court), Hardoi to be Civil Judge (Junior Division) (East), Hardoi vice Sri Ankur Chitranshi.

No. 916 /Admin. (Services)/2021

Sri **Ankur Chitranshi**, Civil Judge (Junior Division) (East), Hardoi to be Civil Judge (Junior Division) (West), Hardoi vice Sri Akash Verma.

No. 917 /Admin. (Services)/2021

Sri **Akash Verma**, Civil Judge (Junior Division) (West), Hardoi to be Civil Judge (Junior Division) (City), Varanasi.

No. 918 /Admin. (Services)/2021

Sushri **Richa Shukla**, Additional Civil Judge (Junior Division), Hardoi is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Hardoi vice Sushri Akansha Bajpai.

No. 919 /Admin. (Services)/2021

Sushri **Akansha Bajpai**, Judicial Magistrate, First Class, Hardoi to be Judicial Magistrate, First Class, Hardoi vice Sri Arun Kranti Yashodas.

No. 920 /Admin. (Services)/2021

Sri **Arun Kranti Yashodas**, Judicial Magistrate, First Class, Hardoi to be Civil Judge (Junior Division), Pratapgarh vice Sushri Varnika Shukla.

No. 921 /Admin. (Services)/2021

Sushri **Varnika Shukla**, Civil Judge (Junior Division), Pratapgarh to be Civil Judge (Junior Division), Jalaun at Orai vice Sushri Richa Awasthi.

No. 922 /Admin. (Services)/2021

Sushri **Richa Awasthi**, Civil Judge (Junior Division), Jalaun at Orai is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Jalaun at Orai vice Sri Tushar Jaiswal.

No. 923 /Admin. (Services)/2021

Sri **Tushar Jaiswal**, Judicial Magistrate, First Class, Jalaun at Orai to be Additional Civil Judge (Junior Division), Jalaun at Orai.

No. 924 /Admin. (Services)/2021

Sushri **Mikky Singh**, Additional Civil Judge (Junior Division), Hathras to be Civil Judge, Junior Division (Fast Track Court), Hathras against the Fast Track Court created under the scheme of 14th Finance Commission vice Sri Mohammad Arif.

No. 925 /Admin. (Services)/2021

Sri **Mohammad Arif**, Civil Judge, Junior Division (Fast Track Court), Hathras to be Additional Civil Judge (Junior Division), Hathras.

No. 926 /Admin. (Services)/2021

Sri **Saurabh Kumar Gautam**, Additional Civil Judge (Junior Division), Sadabad (Hathras) to be Civil Judge (Junior Division), Sadabad (Hathras).

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Sadabad (Hathras).

No. 927 /Admin. (Services)/2021

Sri **Arnav Raj Chakravorty**, Additional Civil Judge (Junior Division), Jalaun (Jalaun at Orai) to be Civil Judge (Junior Division), Jalaun (Jalaun at Orai).

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Jalaun (Jalaun at Orai)

No. 928 /Admin. (Services)/2021

Sushri **Ragini Mishra**, Additional Civil Judge (Junior Division), Kalpi (Jalaun at Orai) to be Civil Judge (Junior Division), Kalpi (Jalaun at Orai).

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Kalpi (Jalaun at Orai).

No. 929 /Admin. (Services)/2021

Sri **Manoj Kumar Yadav**, Additional Civil Judge (Junior Division), Jaunpur to be Civil Judge (Junior Division), Shahganj sitting at Jaunpur vice Sushri Sonam Gupta.

No. 930 /Admin. (Services)/2021

Sushri **Sonam Gupta**, Civil Judge (Junior Division), Shahganj sitting at Jaunpur to be Civil Judge (Junior Division), Jaunpur vice Sri Anurag Yadav.

No. 931 /Admin. (Services)/2021

Sri **Anurag Yadav**, Civil Judge (Junior Division), Jaunpur to be Civil Judge (Junior Division) (City), Jaunpur.

No. 932 /Admin. (Services)/2021

Sushri **Kalpana Yadav**, Additional Civil Judge (Junior Division), Jaunpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Jaunpur vice Sri Neeraj Singh.

No. 933 /Admin. (Services)/2021

Sri **Neeraj Singh**, Judicial Magistrate, First Class, Jaunpur to be 1st Judicial Magistrate, First Class, Jaunpur.

No. 934 /Admin. (Services)/2021

Smt. **Yasha Sharma**, Additional Civil Judge (Junior Division), Jaunpur to be Additional Civil Judge (Junior Division), Lucknow.

No. 935 /Admin. (Services)/2021

Sushri **Shalini Vidhey**, Additional Civil Judge (Junior Division), Kannauj is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Kannauj vice Sri Ankit Verma.

No. 936 /Admin. (Services)/2021

Sri **Ankit Verma**, Judicial Magistrate, First Class, Kannauj to be Civil Judge (Junior Division), Kannauj.

No. 937 /Admin. (Services)/2021

Sri **Shreyansh Niranjana**, Metropolitan Magistrate, First Class, Kanpur Nagar to be Additional Civil Judge (Junior Division), Kanpur Nagar.

No. 938 /Admin. (Services)/2021

Sri **Ashish Kamboj**, Additional Civil Judge (Junior Division), Kanpur Nagar to be Civil Judge (Junior Division) (City), Kanpur Nagar.

No. 939 /Admin. (Services)/2021

Sri **Ravi Pandey**, Metropolitan Magistrate, First Class, Kanpur Nagar to be Additional Civil Judge (Junior Division), Kanpur Nagar.

No. 940 /Admin. (Services)/2021

Sushri **Yogita Kumar**, Additional Civil Judge (Junior Division), Kanpur Nagar is appointed U/s 16(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Metropolitan Magistrate, First Class, Kanpur Nagar vice Sri Abhinav Srivastava.

No. 941 /Admin. (Services)/2021

Sri **Abhinav Srivastava**, Metropolitan Magistrate, First Class, Kanpur Nagar to be 1st Metropolitan Magistrate, First Class, Kanpur Nagar.

No. 942 /Admin. (Services)/2021

Smt. **Jyotsna Singh**, Metropolitan Magistrate, First Class, Kanpur Nagar is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Aligarh vice Smt. Arshi Noor.

No. 943 /Admin. (Services)/2021

Smt. **Arshi Noor**, Judicial Magistrate, First Class, Aligarh to be Civil Judge (Junior Division) (Koil), Aligarh.

No. 944 /Admin. (Services)/2021

Sri **Abhishek Singh**, Civil Judge, Junior Division (Fast Track Court), Kasganj to be Civil Judge, Junior Division (Fast Track Court), Kasganj against the Fast Track Court created under the scheme of 14th Finance Commission vice Sri Avneesh Kumar.

No. 945 /Admin. (Services)/2021

Sri **Avneesh Kumar**, Civil Judge, Junior Division (Fast Track Court), Kasganj to be Civil Judge, Junior Division (Fast Track Court), Kasganj for trying cases of crime against women vice Sri Abhishek Singh.

No. 946 /Admin. (Services)/2021

Sri **Abhishek Gupta**, Additional Civil Judge (Junior Division), Kaushambi is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Kaushambi vice Sushri Sonal Agrawal.

No. 947 /Admin. (Services)/2021

Sushri **Sonal Agrawal**, Judicial Magistrate, First Class, Kaushambi to be Civil Judge (Junior Division), Kaushambi.

No. 948 /Admin. (Services)/2021

Sri **Chandra Prakash Tiwari**, Additional Civil Judge (Junior Division), Kasia (Kushinagar at Padrauna) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Kasia (Kushinagar at Padrauna) vice Sri Shobhit Ray.

No. 949 /Admin. (Services)/2021

Sri **Shobhit Ray**, Judicial Magistrate, First Class, Kasia (Kushinagar at Padrauna) to be Civil Judge (Junior Division), Kasia (Kushinagar at Padrauna).

No. 950 /Admin. (Services)/2021

Sri **Prabhat Kumar Dubey**, Additional Civil Judge (Junior Division), Kasia (Kushinagar at Padrauna) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Sant Kabir Nagar vice Sri Ashutosh Prashant Shukla.

No. 951 /Admin. (Services)/2021

Sri **Ashutosh Prashant Shukla**, Judicial Magistrate, First Class, Sant Kabir Nagar to be Additional Civil Judge (Junior Division), Barabanki.

No. 952 /Admin. (Services)/2021

Sri **Ajeet Kumar Mishra**, Additional Civil Judge (Junior Division), Sant Kabir Nagar to be Civil Judge, Junior Division (Fast Track Court), Sant Kabir Nagar for trying cases of crime against women vice Smt. Priya.

No. 953 /Admin. (Services)/2021

Smt. **Priya**, Civil Judge, Junior Division (Fast Track Court), Sant Kabir Nagar to be Additional Civil Judge (Junior Division), Lucknow.

No. 954 /Admin. (Services)/2021

Sushri **Ekta Singh**, Additional Civil Judge (Junior Division), Lakhimpur Kheri is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Lakhimpur Kheri vice Sushri Ankita Singh.

No. 955 /Admin. (Services)/2021

Sushri **Ankita Singh**, Judicial Magistrate, First Class, Lakhimpur Kheri to be is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as 1st Judicial Magistrate, First Class, Lucknow.

No. 956 /Admin. (Services)/2021

Sri **Anuj Kumar Singh**, Additional Civil Judge (Junior Division), Mohammadi (Lakhimpur Kheri) to be Civil Judge (Junior Division), Mohammadi (Lakhimpur Kheri).

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mohammadi (Lakhimpur Kheri).

No. 957 /Admin. (Services)/2021

Smt. **Meenakshi Yadav**, Additional Civil Judge (Junior Division), Lucknow to be Civil Judge (Junior Division) (North), Lucknow.

No. 958 /Admin. (Services)/2021

Smt. **Priyanka Gandhi**, Additional Civil Judge (Junior Division), Lucknow is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Lucknow.

No. 959 /Admin. (Services)/2021

Sushri **Sonali Mishra**, Additional Civil Judge (Junior Division), Lucknow to be Civil Judge (Junior Division) (Hawali), Lucknow.

No. 960 /Admin. (Services)/2021

Sri **Krishna Mohan Pandey**, Additional Civil Judge (Junior Division), Lucknow is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Lucknow.

No. 961 /Admin. (Services)/2021

Sushri **Swati Singh**, Additional Civil Judge (Junior Division), Chhata (Mathura) to be Civil Judge (Junior Division), Chhata (Mathura).

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Chhata (Mathura).

No. 962 /Admin. (Services)/2021

Smt. **Abhilasha**, Additional Civil Judge (Junior Division), Mau to be Civil Judge, Junior Division (Fast Track Court), Bulandshahar against the Fast Track Court created under the scheme of 14th Finance Commission.

No. 963 /Admin. (Services)/2021

Sushri **Neetika Rajput**, Civil Judge, Junior Division (Fast Track Court), Bulandshahar to be Civil Judge, Junior Division (Fast Track Court), Bulandshahar for trying cases of crime against women.

No. 964 /Admin. (Services)/2021

Sushri **Sanjana Kasana**, Civil Judge, Junior Division (Fast Track Court), Bulandshahar to be Additional Civil Judge (Junior Division), Bulandshahar.

No. 965 /Admin. (Services)/2021

Sri **Asif Nawaz Khan**, Additional Civil Judge (Junior Division), Meerut is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Meerut vice Sri Ashish Kumar.

No. 966 /Admin. (Services)/2021

Sri **Ashish Kumar**, Judicial Magistrate, First Class, Meerut to be Civil Judge (Junior Division) (City), Meerut.

No. 967 /Admin. (Services)/2021

Sri **Jaiveer Singh**, Additional Civil Judge (Junior Division), Meerut is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as 1st Judicial Magistrate, First Class, Meerut.

No. 968 /Admin. (Services)/2021

Sushri **Shefali Yadav**, Additional Civil Judge (Junior Division), Meerut is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Meerut vice Sushri Binny Balyan.

No. 969 /Admin. (Services)/2021

Sushri **Binny Balyan**, Judicial Magistrate, First Class, Meerut to be Civil Judge (Junior Division) (Hawali), Meerut.

No. 970 /Admin. (Services)/2021

Sri **Saurabh Srivastava**, Additional Civil Judge (Junior Division), Mirzapur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Mirzapur vice Sushri Akriti Gautam.

No. 971 /Admin. (Services)/2021

Sushri **Akriti Gautam**, Judicial Magistrate, First Class, Mirzapur to be Civil Judge (Junior Division), Mirzapur.

No. 972 /Admin. (Services)/2021

Smt. **Vibha Dhama**, Additional Civil Judge (Junior Division), Muzaffar Nagar is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Muzaffarnagar vice Sushri Anchal Rana.

No. 973 /Admin. (Services)/2021

Sushri **Anchal Rana**, Judicial Magistrate, First Class, Muzaffar Nagar to be Additional Civil Judge (Junior Division), Muzaffar Nagar.

No. 974 /Admin. (Services)/2021

Smt. **Zeba Rauf**, Additional Civil Judge (Junior Division), Muzaffar Nagar is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Muzaffar Nagar vice Sushri Chetna Tyagi.

No. 975 /Admin. (Services)/2021

Sushri **Chetna Tyagi**, Judicial Magistrate, First Class, Muzaffar Nagar to be Civil Judge (Junior Division), Muzaffar Nagar.

No. 976 /Admin. (Services)/2021

Smt. **Neelam Verma**, Additional Civil Judge (Junior Division), Pratapgarh to be Additional Civil Judge (Junior Division), Deoria.

No. 977 /Admin. (Services)/2021

Sri **Peeyush Bhartiya**, Civil Judge (Junior Division), Kunda (Pratapgarh) to be Civil Judge (Junior Division) (South), Lucknow.

No. 978 /Admin. (Services)/2021

Sushri **Deepanshi Chowdhry**, Additional Civil Judge (Junior Division), Rae Bareli to be Civil Judge, Junior Division (Fast Track Court), Rae Bareli for trying cases of crime against women vice Sushri Mala Kumari.

No. 979 /Admin. (Services)/2021

Sushri **Mala Kumari**, Civil Judge, Junior Division (Fast Track Court), Rae Bareli against the Fast Track Court created under the scheme of 14th Finance Commission vice Sri Dinesh Kumar Diwakar.

No. 980 /Admin. (Services)/2021

Sri **Dinesh Kumar Diwakar**, Civil Judge, Junior Division (Fast Track Court), Rae Bareli to be Civil Judge (Junior Division), Dalmau sitting at Rae Bareli vice Sushri Kriti Singh.

No. 981 /Admin. (Services)/2021

Sushri **Kriti Singh**, Dalmau sitting at Rae Bareli to be Civil Judge (Junior Division), Rae Bareli.

No. 982 /Admin. (Services)/2021

Sri **Mohd. Shahnawaz Ahmad Siddiqui**, Additional Civil Judge (Junior Division), Rae Bareli is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Rae Bareli vice Sri Dhruvesh Singh Yadav.

No. 983 /Admin. (Services)/2021

Sri **Dhruvesh Singh Yadav**, Judicial Magistrate, First Class, Rae Bareli to be 1st Judicial Magistrate, First Class, Rae Bareli.

No. 984 /Admin. (Services)/2021

Sushri **Nisha Ali**, Additional Civil Judge (Junior Division), Saharanpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Saharanpur vice Sushri Shweta Nain.

No. 985 /Admin. (Services)/2021

Sushri **Shweta Nain**, Judicial Magistrate, First Class, Saharanpur to be Additional Civil Judge (Junior Division), Saharanpur.

No. 986 /Admin. (Services)/2021

Sri **Kumar Ashish**, Additional Civil Judge (Junior Division), Saharanpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Saharanpur vice Sri Rohit Puri.

No. 987 /Admin. (Services)/2021

Sri **Rohit Puri**, Judicial Magistrate, First Class, Saharanpur to be Civil Judge (Junior Division) (Hawali), Saharanpur vice Sri Rajat Sharma.

No. 988 /Admin. (Services)/2021

Sri **Rajat Sharma**, Civil Judge (Junior Division) (Hawali), Saharanpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Saharanpur vice Sushri Geetika Garg.

No. 989 /Admin. (Services)/2021

Sushri **Geetika Garg**, Judicial Magistrate, First Class, Saharanpur to be Civil Judge (Junior Division) (City), Saharanpur.

No. 990 /Admin. (Services)/2021

Sri **Aditya Singh**, Additional Civil Judge (Junior Division), Deoband (Saharanpur) to be Civil Judge (Junior Division), Deoband (Saharanpur).

No. 991 /Admin. (Services)/2021

Sushri **Shivani**, Judicial Magistrate, First Class, Sambhal at Chandausi to be Civil Judge (Junior Division), Sambhal at Chandausi.

No. 992 /Admin. (Services)/2021

Sri **Shwetank Chauhan**, Additional Civil Judge (Junior Division), Sambhal (Sambhal at Chandausi) to be Civil Judge (Junior Division), Sambhal (Sambhal at Chandausi).

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Sambhal (Sambhal at Chandausi).

No. 993 /Admin. (Services)/2021

Sushri **Sudha Sharma**, Civil Judge, Junior Division (Fast Track Court), Shamli at Kairana to be Civil Judge (Junior Division), Shamli at Kairana.

No. 994 /Admin. (Services)/2021

Sri **Sunil Kumar Singh**, Additional Civil Judge (Junior Division), Bansi (Siddharth Nagar) to be Civil Judge (Junior Division), Bansi (Siddharth Nagar).

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bansi (Siddharth Nagar).

No. 995 /Admin. (Services)/2021

Sri **Ranjeet Kumar Jaiswal**, Additional Civil Judge (Junior Division), Duddhi (Sonbhadra) to be Civil Judge (Junior Division), Duddhi (Sonbhadra) vice Sri Sunil Shekhar.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Duddhi (Sonbhadra).

No. 996 /Admin. (Services)/2021

Sri **Sunil Shekhar**, Civil Judge (Junior Division), Duddhi (Sonbhadra) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Jhansi vice Sri Devpriy Saraswat.

No. 997 /Admin. (Services)/2021

Sri **Devpriy Saraswat**, Judicial Magistrate, First Class, Jhansi to be Additional Civil Judge (Junior Division), Jhansi.

No. 998 /Admin. (Services)/2021

Sushri **Shivangi Chaudhary**, Additional Civil Judge (Junior Division), Jhansi is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Jhansi vice Md Zishan Khan.

No. 999 /Admin. (Services)/2021

Sri **Md Zishan Khan**, Judicial Magistrate, First Class, Jhansi to be Additional Civil Judge (Junior Division), Jhansi.

No. 1000 /Admin. (Services)/2021

Sushri **Pratibha Shukla**, Additional Civil Judge (Junior Division), Unnao to be Civil Judge, Junior Division (Fast Track Court), Unnao for trying cases of crime against women vice Sushri Sonam Sharma.

No. 1001 /Admin. (Services)/2021

Sushri **Sonam Sharma**, Civil Judge, Junior Division (Fast Track Court), Unnao to be Civil Judge, Junior Division (Fast Track Court), Unnao against the Fast Track Court created under the scheme of 14th Finance Commission vice Sri Naseem Ahmad.

No. 1002 /Admin. (Services)/2021

Sri **Naseem Ahmad**, Civil Judge, Junior Division (Fast Track Court), Unnao to be Civil Judge, Junior Division (Fast Track Court), Barabanki against the Fast Track Court created under the scheme of 14th Finance Commission vice Sushri Manjari Rawal.

No. 1003 /Admin. (Services)/2021

Sushri **Manjari Rawal**, Civil Judge, Junior Division (Fast Track Court), Barabanki to be Civil Judge, Junior Division (Fast Track Court), Barabanki for trying cases of crime against women vice Sushri Jyotsna Nagvanshi.

No. 1004 /Admin. (Services)/2021

Sushri **Jyotsna Nagvanshi**, Civil Judge, Junior Division (Fast Track Court), Barabanki to be Additional Civil Judge (Junior Division), Barabanki.

No. 1005 /Admin. (Services)/2021

Sushri **Richa Sharma**, Additional Civil Judge (Junior Division), Varanasi is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as 1st Judicial Magistrate, First Class, Varanasi.

No. 1006 /Admin. (Services)/2021

Sushri **Komal Srivastava**, Additional Civil Judge (Junior Division), Varanasi to be Civil Judge (Junior Division) (Hawali), Varanasi.

No. 1007 /Admin. (Services)/2021

Sri **Gaurav Singh**, Additional Civil Judge (Junior Division), Varanasi is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Varanasi.

No. 1008 /Admin. (Services)/2021

Sushri **Priyamvada Chowdhary**, Additional Civil Judge (Junior Division), Varanasi is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Varanasi.

No. 1009 /Admin. (Services)/2021

Smt. **Meenal Chawla**, Judicial Magistrate, First Class, Varanasi to be Civil Judge (Junior Division), Shahjahanpur vice Sushri Nitisha Chaudhary.

No. 1010 /Admin. (Services)/2021

Sushri **Nitisha Chaudhary**, Civil Judge (Junior Division), Shahjahanpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Shahjahanpur vice Sushri Geetika Singh.

No. 1011 /Admin. (Services)/2021

Sushri **Geetika Singh**, Judicial Magistrate, First Class, Shahjahanpur to be Additional Civil Judge (Junior Division), Shahjahanpur.

No. 1012 /Admin. (Services)/2021

Sushri **Arunanjali Singh**, Additional Civil Judge (Junior Division), Shahjahanpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Shahjahanpur vice Sri Rajat Sahu.

No. 1013 /Admin. (Services)/2021

Sri **Rajat Sahu**, Judicial Magistrate, First Class, Shahjahanpur to be Additional Civil Judge (Junior Division), Shahjahanpur.

No. 1014 /Admin. (Services)/2021

Sushri **Shivani Singh**, Additional Civil Judge (Junior Division), Shahjahanpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Shahjahanpur vice Rajeev Kumar Pal.

No. 1015 /Admin. (Services)/2021

Sri **Rajeev Kumar Pal**, Judicial Magistrate, First Class, Shahjahanpur to be Additional Civil Judge (Junior Division), Shahjahanpur.

BY ORDER OF THE COURT,

Sd/-
(**ASHISH GARG**)
REGISTRAR GENERAL

No. 180/Admin. (Services)/2021: Allahabad: Dated: April 09, 2021

Copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
7. All the District & Sessions Judges Subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts on **12th April, 2021** and they shall proceed to take over charge of their new postings after availing usual joining time as per rules.

The handing and taking over charge certificates may kindly be sent to the Assistant Registrar (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

The officer who is transferred/ posted on his own request, is not entitled for any T.A. under Rule 42 of Chapter-IV of Financial Hand Book, Volume-III.

The Officers who are on quarantine leave due to COVID-19 positive /maternity leave/some other medical exigencies, due to which they are not in a position to move physically, be asked to handover and takeover charge on paper from their present place of posting and charge certificate of handing and taking over be transmitted to the High Court under intimation to their present District Judge and the District Judge where the officer has been transferred.

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Judicial) (Confidential), High Court, Allahabad.
10. The Registrar (Judicial) (Inspection), High Court, Allahabad.
11. The Registrar (Judicial) (Computer)/ Incharge Computer Centre, High Court, Allahabad.
12. The Joint Registrar (Judicial) (Budget), High Court, Allahabad.
13. The Joint Registrar (Judicial) (Budget) (Litigation), High Court, Allahabad.
14. The Deputy Registrar (Misc.), High Court, Allahabad.
15. The Deputy Registrar (G), High Court, Allahabad
16. The Assistant Registrar (Admin.A-3) Section, High Court, Allahabad.
17. The Section Officer (Admin. H) Section, High Court, Allahabad.
18. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
19. P.S. to Hon'ble Judges, High Court, Allahabad with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordships kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

**(RAN VIJAY PRATAP SINGH)
JOINT REGISTRAR (JUDICIAL) (SERVICES)**